

Constitution of Benches with effect from 15th of November, 2010.

Sl. No	Ct. No	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s Court	Hon. The Chief Justice Hon. Vineet Saran, J. <u>(On Monday, Tuesday, Thursday and Friday)</u>	Fresh, order, admission, hearing Misc. Writs, Control Orders and Land Acquisitions and all Fresh and Listed Matters related to Tolls on River Bridges in U.P and Environment Matters AND Listed Misc. Writs from 01.01.2009 onwards and Listed Control Orders and Land Acquisitions from 01.10.2010 onwards including Bunch Cases. <u>At 2.00 P.M.:</u> Thereafter: Hon. The Chief Justice Hon. Vineet Saran, J. <u>(On Wednesday)</u> Then Hon. The Chief Justice <u>(On Friday at 2.00 P.M.)</u>
2	3	Hon. Amitava Lala, J. Hon. Ashok Srivastava, J.	Fresh, order, admission, hearing Special Appeals AND Listed Special Appeals from January Ist 2009 onwards including Bunch Cases. <u>At 2.00 P.M.</u> Thereafter:
			On priority basis Service Writs relating to transfer/suspension of all categories and Special Appeals upto the year 2003 for Orders, Admission and Hearing. Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- | | | | |
|---|----|---|--|
| 3 | 37 | Hon. Yatindra Singh, J.
Hon. Prakash Krishna, J. | Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters including Bunch Cases. |
| | | <u>At 2.00 P.M.:</u> | Tax Matters upto the year 2005 for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 4 | 34 | Hon. P.C. Verma, J.
Hon. Virendra Singh, J. | Fresh, order, admission, hearing and all listed cases under Intellectual Property Rights

AND
Listed Special Appeals upto 31.12.2004 and Misc. Writs upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases. |
| | | <u>Thereafter:</u> | Misc. Writs for the year 2003 for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 5 | 40 | Hon. R.K. Agrawal, J.
Hon. Kashi Nath Pandey, J. | Fresh, order, admission, hearing and all Listed F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases. |
| | | <u>At 2.00 P.M.:</u> | F.A.s upto the year 1995 and F.A.F.O.s upto the year 1992 for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 6 | 9 | Hon. D.S.R. Varma, J.
Hon. Abhinava Upadhyay, J. | Listed Misc. Writs for the year 2007 and 2008 for Orders, Admission and hearing including Bunch Cases. |
| | | <u>At 2.00 P.M.:</u> | Misc. Writs upto the year 2002 for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |

- | | | | |
|----|----|--|---|
| 7 | 2 | Hon. S.K. Singh, J.
Hon. Rajesh Chandra, J. | <p>Fresh, order, admission, hearing Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations)</p> <p style="text-align: center;">AND</p> <p>Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1st 2009 onwards including Bunch Cases.</p> <p><u>At 2.00 P.M.:</u></p> <p>Misc. Writs for the year 2004 for Orders, Admission and Hearing.</p> <p>Thereafter:</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> |
| 8 | 29 | Hon. Sunil Ambwani, J.
Hon. Jayashree Tiwari, J. | <p>Fresh, order, admission, hearing Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts</p> <p style="text-align: center;">AND</p> <p>Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1st of January, 2007 onwards including Bunch Cases.</p> <p><u>At 2.00 P.M.:</u></p> <p>On priority basis Service Writs relating to transfer/suspension of all categories and Service Writs upto 1999 and for the year 2002 for orders, Admission and Hearing.</p> <p>Thereafter:</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> |
| 9 | 36 | Hon. Ashok Bhushan, J.
Hon. S.S. Tiwari, J. | <p>Fresh, order, admission, hearing and All Listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals.</p> <p><u>At 2.00 P.M.:</u></p> <p>Misc. Writs for the year 2003 for Orders, Admission and Hearing.</p> <p>Thereafter:</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> |
| 10 | 44 | Hon. Imtiyaz Murtaza, J.
Hon. Ram Autar Singh, J. | <p>Fresh, order, admission, hearing Criminal Writs from 1st July, 2010 onwards and all fresh and listed writs related to Public Interest Litigation (Criminal) and Capital Cases</p> |

At 2.00 P.M.:

Oldest Criminal Writs for Orders, Admission and Hearing.

Thereafter:

Criminal Appeals upto the year 1983 and Capital Cases for Hearing.

11 35 Hon. S.P. Mehrotra, J.
Hon. Pankaj Mithal, J.

Fresh, order, admission, hearing Writs relating to Urban Ceiling

AND

Listed Writs relating to Urban Ceiling from January 1st of 2009 onwards and listed Control Orders and Land Acquisitions from 01.01.2009 to 30.09.2010 and Division Bench Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

On priority basis Service Writs relating to transfer/suspension of all categories and Misc. Writs for the year 2004 and Service Writs for year 2000 and 2001 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

12 32 Hon. Rakesh Tiwari, J.
Hon. Ran Vijai Singh, J.

Listed Special Appeals from the year 2005 to 2008 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Special Appeals for the year 2004 and 2005 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

13 33 Hon. Rajes Kumar, J.

Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act including Bunch Cases.

Thereafter:

Tax Matters upto the year 2003 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 14 30 Hon. S.U. Khan, J. Listed Misc. Writs upto 31.12.2000 for Orders, Admission and Hearing including Bunch Cases.
- At 3.30 P.M.: Matters under Sections 482 and 483 Cr.P.C. likely to be infructuous for Orders, Admission and Hearing.
- 15 18 Hon. Devendra Pratap Singh, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society
- AND
- Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writ for the year 1992 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 16 21 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)
- AND
- Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs upto the year 1994 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 46 Hon. Amar Saran, J.
Hon. N.A. Moonis, J. Fresh, order, admission, hearing all listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail, Criminal Contempt, Criminal Appeals arising from POTA and Contempt Appeals
- At 2.00 P.M.: Oldest Criminal Appeals for Orders and Admission.
- Thereafter: Criminal Appeals from the year 2000 onwards for Hearing.

- 18 1 Hon. Arun Tandon, J. Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments
AND
Listed Service Writs including that of Employees of High Court and subordinate Courts upto the year 2005 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1st January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writ forq the year 1993 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 19 39 Hon. Dilip Gupta, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)
AND
Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society) from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writs for the year 1993 for orders, Admission and Hearing.
- 20 5 Hon. Krishna Murari, J. Fresh, order, admission, hearing Writs relating to Ceiling Matters and all Fresh and Listed Writs relating to Consolidations Matters.
AND
Listed Writs relating to Ceiling Matters from 1st January, 2009 onwards
- At 2.00 P.M.: Writ-B upto the year 1975 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 21 10 Hon. Shishir Kumar, J. Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.
- At 2.00 P.M.: Civil Contempt upto the year 2006 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 22 19 Hon. Sanjay Misra, J. Fresh, order, admission, hearing and all Listed Second Appeals, F.A.s and F.A.F.O.s
- At 2.00 P.M.: Second Appeals upto the year 1978 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 23 55 Hon. Ravindra Singh, J.
Hon. A.K. Tripathi, J. Fresh, order, admission, hearing all listed Habeas Corpus Writs, Government Appeals, matters U/S 378 (4) Cr.P.C., and Defective Criminal Appeals (irrespective of the year) for Orders
- AND
- Listed Criminal Writs upto 30.06.2010 for Orders, Admission and Hearing.
- At 2.00 P.M.: Oldest Government Appeals for Orders and Admission.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Criminal Appeals from the year 1984 to 1999 for Hearing.
- 24 38 Hon. A.P. Sahi, J. Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions
- AND
- Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1995 and 1996 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 25 6 Hon. Vikram Nath, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue
- AND
- Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1993 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 26 28 Hon. Sabhajeet Yadav, J. Listed Misc. Writs from the year 2001 to 2008 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1996 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 27 26 Hon. Sudhir Agarwal, J. Listed Service Writs including that of Employees of High Court and subordinate Courts from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases
- Thereafter: **On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writ for the year 1993 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 28 43 Hon. Vinod Prasad, J. Fresh, order, admission and all Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. and Defective Criminal Appeals (irrespective of the year) for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Criminal Appeals for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Criminal Appeals upto the year 1987 and from 1990

onwards for Hearing.

29 4 Hon. Bharati Sapru, J. Fresh, order, admission, hearing Writs arising out of Suits and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court including Bunch Cases.

AND

Listed Writs arising out of Suits from 1st January, 2009 onwards

Thereafter: Misc. Writs for the year 1996 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

30 41 Hon. A.K. Roopanwal, J. Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.03.2009 for Orders, Admission and Hearing.

At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Criminal Revisions for Orders, Admission and Hearing.**

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

31 49 Hon. Surendra Singh, J. Fresh, order, admission, hearing and all Listed Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals including Bunch Cases.

At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Matters U/S 407 upto 2006 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

32 7 Hon. S.K. Gupta, J. Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.

At 2.00 P.M.:

Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

33 50 Hon. B.K. Narayana, J. Fresh, order, admission, hearing Criminal Revisions and All Fresh and Listed Criminal Writs
AND
Listed Criminal Revisions from April 1st, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Criminal Writs upto the year 1999 for Orders, Admission and Hearing.

34 54 Hon. R.D. Khare, J. Fresh, order, admission, hearing in Matters U/Ss 482 & 483 Cr.P.C.

AND

Listed Matters U/Ss 482 & 483 Cr.P.C. from October 1st, 2010 onwards including Bunch Cases.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

35 51 Hon. B.N. Shukla, J. Fresh, order Minor Bail Applications
AND
Listed Minor Bail Applications from October 1st, 2010 onwards.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

36 45 Hon. S.C. Agarwal, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed upto 30.09.2010 for Orders, Admission and Hearing.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

37 52 Hon. Y.C. Gupta, J. Listed Minor Bail Applications upto 30.09.2010 for Orders.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Oldest Minor Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Criminal Appeals for the year 1988 and 1989 for Hearing.

38 47 Hon. S.K. Tripathi, J. Fresh order and All Listed Major Bail Applications .

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

**CHIEF JUSTICE
09.11.2010**